

In the High Court of Judicature, Bombay.

Thursday, the 16 day of March 1864.

SPECIAL APPEAL No. 932 OF 1864

Naro Khunderav Koolkurni of the Solapoor Division of the Poona District (Original Plaintiff.)

Appellant

versus

Sadoo wulud Bhurwance and Heerapa wulud Sangapa of the Solapoor Division of the Poona District (Original Defendants)

Respondents

Rs. 24 - 8 - 00

The claim in the Original Suit was to recover a meeras field with 10 trees which had been abandoned by heroo in 1838 & had been since cultivated by the defendants.

In Appeal No. 253 of 1864 the Acting Judge of the District of Solapoor at Solapoor reversed the Decree of the Munsiff at Marce who had awarded the claim

A Special Appeal was preferred in the High Court on the grounds that there has been a substantial error in law in the procedure of the case and which has produced error in the decision of the case on its merits in that

a The lower court has not gone into the issue of the proprietary right to the land and given a finding thereon.

b The District judge has overlooked the record prior to 1840, showing the land in dispute to be the plaintiffs' land.

The court confirm the decree of the District judge with costs on appeal.

Attest
Abraham Forbes.

H. H. P. P. P.

MEMORANDUM OF COSTS incurred in Special Appeal No. 932
of 1864, against the decision of the District Judge of the
District of Sholapoor and disposed of on the 16th March 1865.
by confirming the same.

BY THE APPELLANT—

In the District.			
In the Moonsiff's Court [including v. Fees]	10	103	
In the Judge's Court [including v. Fees]	1	39	11 14 "
In this Court.			
Stamp for Memorandum of Special Appeal	2	"	
Stamps for copies of Decree and Judgment	1	8	"
Stamp for Vukeelutnama	2	"	"
Batta for Process and Postage	1	8	"
Sectioner's Fee	1	1	"
Vukeel's Fee	"	119	8 12 9
Rupees			20 10 9

BY THE RESPONDENT.

In the District.			
In the Moonsiff's Court	7	16	
In the Judge's Court	5	23	
In this Court.			
Stamp for Vukeelutnama	"	"	12 3 9
Vukeel's Fee	"	"	"
Rupees			12 3 9



W. J. S.
Sealer

The 16th day of March 1865.

West
Registrar

यादीस्ये शीघ्रं शीघ्रं २३२ ७५२६२ २०११/१२ के मंजूर

मैत्रिणतद्विधि १६ मंजूर ७५२६२ २०११/१२ के मंजूर

दीर्घमसमय २५५५ राजसमय २४६८

दीर्घमसमय तद्विधि.

घापीरेंचण्डनामतो मरे विधि २०११/१२ के मंजूर ७५२६२ २०११/१२ के मंजूर

१९६९४ कीरुमेवंत १२६३६६ कीरुमेवंत

१० ६९०६३ डिप्लोमा मेवंत ७९१६ डिप्लोमा मेवंत

(२०११/१२ के मंजूर) (२०११/१२ के मंजूर)

१६३६६ १२६३३ १२६३३ १२६३३

(२०११/१२ के मंजूर) (२०११/१२ के मंजूर)

१९६९४ १२६३६६

८६९२६६ यामेवंत ० यामेवंत

२ स्वंचस्वे शीघ्रं शीघ्रं २०११/१२ के मंजूर ० स्वंचपत्नीरुम्राड

१६८ स्वंचदीर्घमसमयपत्रमेवंत ० पत्नीरुम्राड

च्यायसमय ०

२ स्वंचपत्नीरुम्राड १२६३६६

० स्वंचरुम्राडें मंजूर मंजूर

प्याघरुम्राडें मंजूर

१६८ काते मंजूर मंजूर

१६९ उदीजापत्नीरुम्राड

६९६६ पत्नीरुम्राड

८६९२६६ २०११/१२ के मंजूर

२०११/१२ के मंजूर

True Translation २०११/१२ के मंजूर
Deputy Registrar
२०११/१२ के मंजूर